

Fourteenth Loksabha

Session : 13

Date : 26-02-2008

Participants : [Ramesh Shri Jairam](#)

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Title: Motion for election of 2 members to the Tea Board (Motion Adopted).

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): Sir, I beg to move the following:-

“that in pursuance of section 4 (3) (f) of the Tea Act, 1953 read with rules 4(1) (b) and 5(1) of the Tea Rules, 1954, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as Members of the Tea Board, subject to the other provisions of the said Act and the Rules made thereunder..”

MR. SPEAKER: The question is :

“that in pursuance of section 4 (3) (f) of the Tea Act, 1953 read with rules 4(1) (b) and 5(1) of the Tea Rules, 1954, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as Members of the Tea Board, subject to the other provisions of the said Act and the Rules made thereunder..”

The motion was adopted.

MR. SPEAKER: The House shall now take up Item No.14, the Railway Budget.

... (Interruptions)

SHRI ANANTH KUMAR (BANGALORE SOUTH): The hon. Railway Minister, Laluji visited Karnataka a few days back and he has used derogatory remarks about the people of Karnataka which has badly hurt the sentiments of people of Karnataka. Therefore we urge that he should apologise. Sir, the hon. Railway Minister was quoted why Kannidigas are not getting priority in railway recruitment. Lalu said “Dirty people”...
(Interruptions)

MR. SPEAKER: Only the statement made by the hon. Railway Minister will be recorded.

(Interruptions) ... [R2]*

THE MINISTER OF RAILWAYS (SHRI LALU PRASAD): Let me explain... (*Interruptions*)

अध्यक्ष महोदय : क्या आप इस बारे में बोलना चाहते हैं?

...(व्यवधान)

श्री लालू प्रसाद : जी हां, मैं इस बारे में एक्सपलैन करना चाहता हूं।...(व्यवधान)

अध्यक्ष महोदय : आप लोग बैठ जाइए, मंत्री जी इस बारे में बोलना चाहते हैं। Please listen to him what he is saying.

... (*Interruptions*)

MR. SPEAKER: Then I would neither allow his explanation nor your statement.

... (*Interruptions*)

श्री लालू प्रसाद : अनंत कुमार जी, आपने जो सवाल उठाया है, वह उस समय का है, जब मैं डैकन हैराल्ड के एक पत्रकार ने मुझ से पूछा था कि क्या आप कर्नाटक के लोगों को नौकरियों में प्राइोरिटी देंगे या नहीं। मैंने उनसे कहा था कि आप यह गंदी बात क्यों उठाते हैं? “Do not create dirty thing.” लेकिन उन्होंने मेरी इस बात को इस तरह से डाल दिया कि “ लालू प्रसाद जी ने कहा कि कर्नाटक के लोग डर्टी होते हैं। ” उसी दिन मैंने इसका एक खण्डन भिजवाया था, जो कि 13 तारीख को छपा था। उसमें हमने क्लैरिफाई कर दिया था। उसकी प्रेस रिलीज़ मेरे पास है। मेरे अंदर देश के प्रति और कर्नाटक के प्रति हाई

* Not recorded

रिस्पैक्ट है। इसलिए यह बात सच नहीं है। हमारे जैसे लोगों के मुंह से इस तरह की बात कभी नहीं निकल सकती है। आपने अच्छा किया जो संसद में इस बात को उठाया, मैंने इसे क्लैरिफाई कर दिया है। हमने तो कर्नाटक के लोगों को प्रधानमंत्री बनाया है...(व्यवधान) उन्होंने आप लोगों का साथ नहीं दिया।

श्री अनंत कुमार : यदि आप यह बात पहले बोल देते तो क्लैरिफाई हो जाता। लेकिन यह बात आपने नहीं आपके पब्लिसिटी आफिसर ने कही थी।...(व्यवधान)

अध्यक्ष महोदय : अब आप दोनों को पब्लिसिटी मिल गई है।